

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 109 of 2019**

**IN THE MATTER OF:**

**Sri Sai Balaji Cylinders Pvt. Ltd. & Anr. ...Appellants**

**Vs**

**Competition Commission of India & Anr. ....Respondents**

**Present:**

**For Appellants: Mr. K. Krishna Kumar, Advocate.**

**For Respondents: Mr. Arjun Krishnan, Advocate for R-1.**

**With**

**Competition Appeal (AT) No. 110 of 2019**

**IN THE MATTER OF:**

**Lite Containers Pvt. Ltd. ...Appellant**

**Vs**

**Competition Commission of India & Anr. ....Respondents**

**Present:**

**For Appellant: Mr. K. Krishna Kumar, Advocate.**

**For Respondents: Ms. Anita Kanungo, Advocate.**

**With**

**Competition Appeal (AT) No. 111 of 2019**

**IN THE MATTER OF:**

**AKMN Cylinders (P) Ltd. & Anr. ...Appellants**

**Vs**

**Competition Commission of India & Anr. ....Respondents**

**Present:**

**For Appellants: Mr. K. Krishna Kumar, Advocate.**

**For Respondents: Mr. Avinash Amarnath, Advocate for R-1.**

**ORDER**

**10.01.2020:** Let these appeals be listed 'for admission (after notice)' for hearing the parties on the question of delay on **17<sup>th</sup> February, 2020**.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*am/sk*